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**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
REGIONAL BENCH AT HYDERABAD**

Division Bench

Court – I

Appeal No.	Appellant	Respondent	Impugned Order No. & date
ST/485/2011	Share Microfin Ltd	CCT, Secunderabad- GST	OIO: 22/2010-HYD- III-Adjn.(ST)- COMMR dt.25.11.2010
ST/3016/2011	Share Microfin Ltd	CCT, Secunderabad- GST	OIO: 23/2011-HYD- III-Adjn.(ST)- COMMR dt.24.08.2011
E/2650/2012	A. Venkateswar Reddy, Managing Director, AP Explosives Pvt Ltd	CCT, Secunderabad- GST	OIA: 38/2012 (H- III) CE dt.15.06.2012
ST/1243/2012	B. Divakar Reddy	CCCE & ST, Tirupati	OIO: 05/2012 (S.Tax) dt.09.02.2012
ST/2058/2012	Surya Coach Builders Pvt Ltd	CCCE & ST, Tirupati	OIA: 31/2012 (T) ST dt.25.04.2012
ST/2955/2012	S.R. Enterprises	CCCE & ST, Hyderabad - III	OIA: 115/2012 (H- III) ST dt.17.07.2012
ST/3338/2012	Share Microfin Ltd	CCT, Secunderabad- GST	OIO: 17/2012-HYD- III-Adjn.(ST)- COMMR dt.31.08.2012
ST/25962/2013	Chiraan Fort Club Prop Bhagyanagar Hotels Pvt Ltd	CCT, Secunderabad- GST	OIO: 01/2013- (Service Tax)- COMMR. dt.03.01.2013
ST/25963/2013	Sainath Estates Pvt Ltd	CCT, Secunderabad- GST	OIO: 40/2012 (ST) dt.31.12.2012
ST/26429/2013	Phoenix Logistics Pvt Ltd	CCT, Secunderabad- GST	OIA: 84/2012- (H- III) ST dt.26.03.2012
ST/26853/2013	Madhavi Retreders	CCCE & ST, Tirupati	OIA: 12/2013 (T) ST dt.31.05.2013
ST/28239/2013	Andhra Pradesh Sheep & Goat Dev Cooperative Federation Ltd	CCCE & ST, Hyderabad - II	OIA: 102/2013 (H- II) S.Tax dt.26.08.2013
E/20441/2014	Rain Cements Ltd (earlier Rain Commodities Ltd)	CCCE & ST, Tirupati	OIO: TPT-EXCUS- 001-COM-28-2013 dt.30.10.2013
ST/20166/2014	TGV Projects & Investments Pvt Ltd	CCCE & ST, Tirupati	OIA: GUN-EXCUS- 000-APP-035-13-14 dt.15.10.2013
ST/20713/2014	Deccan Packaging Systems & Needs	CCCE & ST, Hyderabad - III	OIA: HYD-EXCUS- 003-APP-169-13-14 dt.29.11.2013

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E/22295/2015	Agarvanshi Aluminium Ltd	CCT, Secunderabad- GST	OIA: HYD-EXCUS-002-COM-008-15-16 dt.31.07.2015
E/22321/2015	Krishnapriya Marketing Associates	CCCE & ST, Hyderabad - II	OIO: HYD-EXCUS-002-COM-008-15-16 dt.31.07.2015
ST/20929/2015	Andhra Pradesh Industrial Infrastructure Corporation Ltd	CCCE & ST, Tirupati	OIO: GUN-EXCUS-000-APP-003-14-15 dt.29.01.2015
ST/21296/2015	G. Venkataswamy Chowdary	CCCE & ST, Tirupati	OIA: 34/2014 (T) ST dt.08.12.2014
ST/21748/2015	Jacnith Finvest Ltd	CCCE & ST, Hyderabad - III	OIA: HYD-EXCUS-003-APP-011-15-16-ST dt.07.05.2015
ST/21901/2015	Hajee AP Bava & Co.	CCCE & ST, Tirupati	OIO: 06/2015 (S.Tax-De-novo-Commr) dt.30.03.2015
ST/22133/2015	A V Constructions	CCCE & ST, Tirupati	OIA: TTD-EXCUS-000-APP-029-15-16 dt.10.07.2015
E/30171/2016	Universal Converters Pvt Ltd	CCCE & ST, Tirupati	OIA: TTD-EXCUS-000-APP-054-15-16 dt.29.12.2015
E/30720/2016	GMR Infrastructure Ltd	CCT, Secunderabad- GST	OIO: HYD-CEX-003-APP-006-007-16-17-CE dt.19.05.2016
E/30757/2016	GMR Infrastructure Ltd	CCT, Secunderabad- GST	OIA: HYD-CEX-003-APP-007-16-17 dt.19.05.2016

Appearance

None for the Assessee.

Ms Shailaja Kumar, Shri C. Mallikarjun Reddy, Shri N. Bhanu Kiran, Authorized Representatives for the Revenue.

Coram:

HON'BLE MR. P. VENKATA SUBBA RAO, MEMBER (TECHNICAL)
HON'BLE MR. P. DINESHA, MEMBER (JUDICIAL)

FINAL ORDER No. A/30968-30992/2020

Date of Hearing: 04.11.2020
Date of Decision: 04.11.2020

[Order per: BENCH]

1. Learned Departmental Representatives have submitted that in these cases the assessee applied under the Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019 and discharge certificates have been issued. Accordingly, these appeals are dismissed as deemed to have been withdrawn as per section 127(6) of the Finance Act (No.2), 2019.

(Dictated and pronounced in open court)

(P. VENKATA SUBBA RAO)
MEMBER (TECHNICAL)

(P. DINESHA)
MEMBER (JUDICIAL)